

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:343  
ANSWERED ON:07.09.2007  
PARTICIPATION OF PRIVATE SECTOR IN PMGSY  
Shaheen Shri Abdul Rashid

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government proposes to involve private sector in executing and monitoring of rural development projects under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof indicating the concessions/facilities offered to them; and
- (c) the criteria adopted by the Government in their selection?

**Answer**

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (c) A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (c) of the Lok Sabha Starred Question No. 343 due for reply on 07.09.2007

- (a) There is no new proposal in this regard. However, contractors from the private sector are already involved in execution of projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) at the State level. Private sector is not involved in monitoring of these projects.
- (b) No special concessions/facilities are offered to the contractors engaged for execution of PMGSY projects. However, excise duty and additional excise duty exemption is available in respect of specified goods and machinery used for execution of those Pradhan Mantri Gram Sadak Yojana (PMGSY) projects which are funded by Asian Development Bank (ADB) and World Bank (WB).
- (c) Contractors from the private sector are selected for execution of PMGSY projects on the basis of transparent and open competitive bidding.